

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 259 of 2013

Dated : 1st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

ORDER

The learned counsel for the Appellant seeks some more time to file his comprehensive Written Submissions. Accordingly, he is directed to file the same on or before 11.08.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on and for further submissions on **11.08.2014.**

**(Rakesh Nath)
Technical Member**
Ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**